

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 656/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Aneka Builders & Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Adv. for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 654/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Ashwamegh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Adv. for petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 652/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Twinstar Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Adv. for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 650/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Nipun Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant sethi	Adv. for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 649/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Artline Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant sethi	Adv. for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 645/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Nilesh Spices & Masala Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Adv. for petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 643/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Neelesh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Adv. for Petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 642/(MAH)/2017

CORAM:

Present:

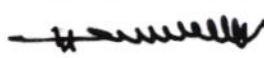
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Kaalkaa Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Adv. for Petitioner	

ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
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CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)